GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA UNSTARRED QUESTION NO: 982 (TO BE ANSWERED ON THE 28th July 2021)

ISSUE OF PF CONTRIBUTION BY AIESL

982. SHRI SANJAY RAUT

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Air India Engineering Services Limited (AIESL), a subsidiary of National carrier Air India has not contributed to its Provident Fund (PF) Trust since March, 2019;
- (b) if so, the details thereof and Government's reaction thereto; and
- (c) the details of steps taken or proposed to be taken by Government to resolve this PF contribution issue?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The current outstanding dues towards PF Trust are Rs.122.44 Crores for the period May, 2020 to May, 2021.

During the pandemic situation from March-2020, the aviation industry was facing liquidity crunch. As such, the Air India Engineering Services Limited (AIESL) was not able to recover outstanding dues from its customers. The Board of AIESL had directed the management to follow-up with the customers and recover dues so that the company is able to pay its outstanding dues including statutory dues.

During July, 2021 (upto 15th July, 2021) the company has been able to recover some of its overdue from customers and has remitted a sum of Rs.79.50 Crores to the PF Trust, thereby clearing the overdue upto April, 2020.
